

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.83/9/AMR/2022		9 of IBC	Raghavendra Vs. East Coast Logistics Private Limited
	IA(IBC)/66/2023	60(5) of IBC	East Coast Logistics Private Limited (CD) Vs. Mr. G. Raghavenra Rao (OC)

ORDER

List the matter on 21.04.2023.

IA(IBC)/66/2023:

Mr.G.V.S.Ganesh, Counsel for the Applicant present. Mr.Vimal Vasi Reddy, Counsel for the Respondent present and requested time for filing counter. Hence for filing counter, list the matter on 21.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN